

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No.482/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th October 2017, 10.30 A.M.

| Name of the Company | | -Vs- | | |
|--|--|---|------------------------|---------------------------------------|
| | | Eastern Gases Limited | | |
| Under Section | | 7 | | |
| | | IBC | | |
| SI. No. | Representa | nation of Authorized ative (IN CAPITAL | Appearing on behalf of | Signature with date |
| 14.70 | The state of the s | ETTERS) | Nember (I) | · · · · · · · · · · · · · · · · · · · |
| 1) Joy Suha, Son. Advocate 2) Avisher Guha, Advocate | | | 7 a wint | 1. Color House |

hoshy John Howard

NIKAS BAILYA AMIR SAFIGUE MOLLA- CORPORATE

Vikas Baray 27/18/17

Adrocali

P. T.O.

ORDER

Ld. Counsel for the financial creditor and the corporate debtor are present.

Heard. Reserved for order.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh)
Member (J)